

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 158 of 2020

IN THE MATTER OF:

HDFC Ventures Trustee Company Ltd. & Ors. ...Appellants.

Versus

New Consolidated Construction Company & Ors. ...Respondents.

Present:

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with
Ms. Jasmine Sheth, Pranaya Goyal and
Ms. Apoorva Kaushik, Mr. Rohan Cama,
Mr. Abinash Pradhan, Ms. Rajshree Chaudhary,
Ms. Tejasvi Sarvaiya, Mr. Viren Mandhle,
Mr. Yash Dedhia, Mr. Chiranjivi Sharma,
Advocates.**

**For Respondent: Mr. Zal Andhyarujini, Sr. Advocate with
Mr. Rohan Batra, Mr. Dhruv Sethi,
Mr. Dhruv Dewan, Advocates for R-1.
Mr. Nitesh Jain, Mr. Anuj Berry, Atika Vaz,
Ms. Pragya Sharma, Mr. Abhik Chakraborty and
Ms. Meghna Rajadhyaksha,
Advocates for R-2 to R-4.**

ORDER
(Virtual Mode)

16.03.2021 It is stated that matter is ready for argument.

List the Appeal 'For Admission (After Notice)' Hearing on **5th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)